

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1669
ANSWERED ON 21/12/2022

COMPUTERIZATION OF GRAM PANCHAYATS

1669 # Shri Neeraj Dangi:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the policy of Government with respect to computerization of Gram Panchayats so far;
- (b) the State-wise number of Gram Panchayats yet to be computerized at present;
- (c) the details of factors responsible for the slow progress in this regard; and
- (d) the steps taken or being taken by Government to accelerate the pace of computerization of these Gram Panchayats?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) (b) & (d) Panchayat being State subject, providing computers for Gram Panchayats (GPs) is primarily the responsibility of States. However, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme approved for implementation from 01.04.2022 to 31.03.2026, is supplementing the efforts of all States, towards supporting functioning of GPs by providing computers for GPs as proposed by States and depending on the availability of fund under the scheme. Apart from this, 15th Finance Commission grants can also be used by Rural Local Bodies (RLBs) for computerization of GPs. As per the information available, out of 271245 Gram Panchayats (GPs)/ Traditional Local Bodies (TLBs), 51881 GPs are yet to be computerized. State-wise details are attached as **Annexure**.

(c) The level of computerisation of GPs varies among States depending upon the availability of electric power supply, internet connectivity, adequate computer- trained manpower, financial resources etc at GP level.

Annexure

Annex refer to in reply to Part (a) (b) & (d) of the Rajya Sabha Unstarred Question No. 1669 answered on 21/12/2022

Number of Gram Panchayats (GPs)/ Traditional Local Bodies (TLBs) without Computer

Sl. No.	Name of the State	No. of Gram Panchayats (GPs)/ Traditional Local Bodies (TLBs)	No. of GPs/ TLBs without Computer
1	Andaman and Nicobar Islands	70	0
2	Andhra Pradesh	13371	3308
3	Arunachal Pradesh	2108	1803
4	Assam	2666	1510
5	Bihar	8173	1483
6	Chhattisgarh	11658	4614
7	Goa	191	0
8	Gujarat	14257	0
9	Haryana	6225	4500
10	Himachal Pradesh	3615	334
11	Jammu and Kashmir	4291	318
12	Jharkhand	4352	829
13	Karnataka	5975	0
14	Kerala	941	0
15	Ladakh	193	63
16	Lakshadweep	10	0
17	Madhya Pradesh	22741	0
18	Maharashtra	27897	1000
19	Manipur	3818	60
20	Meghalaya	9005	1677
21	Mizoram	834	591
22	Nagaland	1288	739
23	Odisha	6798	0
24	Puducherry	108	8
25	Punjab	13263	5937
26	Rajasthan	11341	1049
26	Sikkim	185	185
28	Tamil Nadu	12525	2425
29	Telangana	12769	8333

30	The Dadra and Nagar Haveli & Daman And Diu	38	0
31	Tripura	1219	714
32	Uttar Pradesh	58189	10401
33	Uttarakhand	7791	0
34	West Bengal	3340	0
	Total	271245	51881
